

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 11, 12, 13 & 14 OF 2015

Dated: 20th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 11 OF 2015

In the matter of:

Dakshinachal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Anr.	...	Respondent(s)

APPEAL NO. 12 OF 2015

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

APPEAL NO. 13 OF 2015

In the matter of:

Purvanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

APPEAL NO. 14 OF 2015

In the matter of:

Madhyanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Puja Priyadarshini
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1

ORDER

The learned counsel, Ms. Puja Priyadarshini, appearing for the Appellant submitted that, due to some personal inconvenience of the learned counsel, Mr. Amit Kapur, appearing for the Appellant, the matter may kindly be listed on 10.05.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List these matters for hearing on 10.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt